

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:103
ANSWERED ON:25.07.2006
ANGANWADIS IN MAHARASHTRA
Patil Shri Shrinivas Dadasaheb

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal for the opening of new anganwadis from some State Governments including Maharashtra;
- (b) if so, the details thereof, State-wise, and the present status of each proposal;
- (c) the criteria adopted for starting a new anganwadi in a village;
- (d) whether the Government has any proposal to revise the guidelines for starting anganwadis in remote hamlets and area of sparse population; and
- (e) if so, the details in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) Yes, Sir. The Government has received proposal for opening of 106969 Anganwadi Centres (AWCs) and 25961 Mini- Anganwadi Centres (MAWCs) from State Governments including Maharashtra.
- (b) State-wise details are given in Annexure-I. Process for obtaining approval at the competent level is underway.
- (c), (d) & (e) An inter-ministerial task force was set up for revision of population norms. Revised population norms recommended by the Task Force were circulated to the States/UTs with a request to furnish their requirement of Additional Projects/AWCs/Mini-AWCs, to cover villages/habitations which have, hitherto, not been covered by the Scheme. The details in this regard are given at Annexure-II

Annexure I

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 103 for 25.7.2006 by Shri Shrinivas Dadasaheb Patil regarding Anganwadis in Maharashtra.

Statement indicating requirement of additional Projects/AWCs/Mini-AWCs based on revised population norms

Total No. of AWCs required	No. of Mini- AWCs required	
1. Arunachal Pradesh	1125	Nil
2. Andhra Pradesh	7843	3409
3. Assam	5007	Nil
4. Chhatisgarh	5542	1483
5. Lakshdweep	13	Nil
6. Daman & Diu	10	Nil
7 Gujarat	3000	Nil
8. Haryana	892	270
9. Himachal Pradesh	142	Nil
10. Tamil Nadu	1539	3168
11. Manipur	3138	Nil
12. Karnataka	2646	405
13. Kerala	3464	Nil
14. Nagaland	159	Nil
15. MadhyaPradesh	9914	Nil
16. Mizoram	90	Nil
17. Chandigarh	41	Nil
18. Maharashtra	9877	7490
19. Orissa	4217	3111

20. Dadra and Nagar Haveli	4	34
21. Rajasthan	1510	2681
22. Goa	100	Nil
23. Delhi	1678	Nil
24. Sikkim	Nil	Nil
25. Tripura	1257	Nil
26. J&K	6586	Nil
27. Punjab	2748	Nil
28. Uttar Pradesh	13170	Nil
29. Uttarakhand	1872	2676
30. West Bengal	17,512	Nil
31. A&N Islands	51	Nil
32. Meghalaya	19	1234
33. Jharkhand	1243	Nil
34. Pondicherry	Nil	Nil
35. Bihar	560	Nil

Total 106969 25961

Annexure-II

Annexure referred to in reply to part (c), (d) & (e) of Lok Sabha Unstarred Question No. 103 for 25.7.2006 by Shri Shrinivas Dadasaheb Patil regarding Anganwadis in Maharashtra.

Revised population norms (recommended by the Task Force):

Project: Community/Rural Development Block in a State should be the unit for sanction of an ICDS Project in rural/urban areas, irrespective of number of villages or population covered by it.

Anganwadi Centre:

For Rural Projects

Population

500-1500 : 1 AWC
150-500 : 1 Mini-AWC

For Tribal Projects

Population

300-1500 : 1 AWC
150-300 : 1 Mini-AWC

[For habitation with less than 150 population, specific proposal should be submitted by the State Governments for appropriate decision by the Government of India]

For Urban Projects
Population

500-1500 : 1 AWC